

**NATIONAL HUMAN RIGHTS COMMISSION**

**Office of (Joint Secretary (T&R))**

**Subject : Study of cases pertaining to communal riots registered in the  
Commission - Invitation of Proposals.**

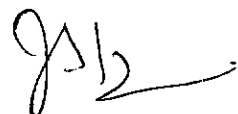
NHRC invites proposals of interest from reputed Research Organizations to conduct detailed Research Study on ethnic conflicts/communal riots cases registered in the Commission, which will help throw up best/good practices in dealing with such conflicts

The Communal riots cases can be studied on the basis of the following :

- (i) Brief of the incident :
  - (a) Reasons of conflict and the circumstances leading to the situation turning violent.
  - (b) Extent of violence, damage to persons and property during the incident, and other alleged excesses, particularly crime against women.
- (ii) Response of the administration to contain riots :
  - (a) Steps taken by the authorities to contain the violence, reduce tension and to build up confidence among communities.
  - (b) Steps taken to prosecute those responsible for the incident and for committing offences during the incident.
- (iii) Failure on the part of the administration :
  - (a) Adequacy of action taken by the district authorities to control the situation.
  - (b) Omissions if any,
  - (c) Adequacy of prior intelligence report, etc.
  - (d) Whether there was any advance planning for the communally sensitive areas.
- (iv) Post incident Relief & Rehabilitation measures taken by the administration – Whether proper and timely assistance was provided to the victims by the district authorities.
- (v) Steps taken by the administration for prevention of such incidents in future.

The Report emerging from the Study could be used by the Commission for appropriate recommendations for taking preventive measures as well as to deal with communal riots by the District Administration and other concerned authorities.

The applications from the Research Organizations may be addressed to – **Dr. Savita Bhakhry, Joint Director (Research), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023**, so as to reach latest by 25<sup>th</sup> May, 2015.



(J.S. Kochher)

Joint Secretary (T&R)

07.05.2015.